

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.07.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 27 of 2020 in Comp. App (AT) No. 44 of 2018	Suman Dhir & Anr. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Manoj Kr.	Mithila Jain Jeevesh Nagrath Amit Shankar Amist-R1 to R3

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 275 of 2021	Raghuvanshi Refractories Vs. Desai Impex Pvt. Ltd.	Gaurav Mehta	
3.	Comp. App. (AT) (Ins) No. 309 of 2021	NTPC Ltd. Vs. Ram Ratan Modi, Liquidator of DC Industrial Plant Services Pvt. Ltd.	Ekta Bhasin	Azeem Khan
4.	Comp. App. (AT) (Ins) No. 316 of 2021	Ravi Ajit kulkarni Vs. State Bank of India	G.Aniruth Purusothaman	Aayush J Rajani Ram Ratan Kanoongo-RP
5.	Comp. App. (AT) (Ins) No. 317 of 2021	With Ajit Bhagwan Kulkarni Vs. State Bank of India	G.Aniruth Purusothaman	Aayush J Rajani Ram Ratan Kanoongo-RP
6.	Comp. App. (AT) (Ins) No. 388 of 2021	G.S. Buildtech Pvt. Ltd. Vs. Ardee Infrastructure Venture Pvt. Ltd.	Anirudh Wadhwa	

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**